

16.

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

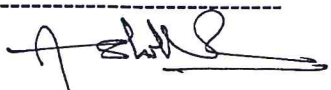

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/409/ (IB)/2017  
NAME OF THE PETITIONER(S) : SRIPATHI RAO  
NAME OF THE RESPONDENT(S) : IGEN POWER SYSTEM PVT LTD  
UNDER SECTION : 433 ( e)(f)

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
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REPRESENTATION BY WHOM

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|----|---|------------------------|---|
| 1. | R. ASHOK KUMAR<br>Rep. Mr. Mithun Chakraborty | Counsel for Petitioner |   |
| 2. | K. Ramaswamy                                  | Counsel for Respondent |  |

ORDER

Mr.R.Ashok Kumar, Counsel for the Petitioner present. Mr.K.Ramaswamy, Counsel for the respondent present. Counsel for both the sides request for making submissions. At their request, time is enlarged. Put up on 30.08.2017 at 10.30 A.M.

—52—  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

—52—  
(K.ANANTHA PADMANABHA SWAMY)  
MEMBER (JUDICIAL)